

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

25. **IA-1909(MB)2023, IA-2420(MB)2020  
IN C.P. (IB)/3269(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.11.2023**

NAME OF THE PARTIES: Equilink Capital Management Services Limited  
Vs.  
Kotak Urja Pvt. Ltd.

SECTION: 9, 60(5), 43(1) r/w 44(1) OF THE INSOLVENCY AND BANKRUPTCY CODE,  
2016.

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**ORDER**

1. Mr. Devarajan Raman, Ld. Counsel for the Liquidator present in both IAs. Mr. Harsh Kesharia, Ld. Counsel for the Respondent present in IA-2420/2020.
2. List this matter for further consideration on **12.12.2023**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)